

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/5199/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 13th June, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/4481/2024 dtd. 11.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 16.06.2024 till the evening of 17.06.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/5200/A, dated, 13-06-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

b
JT. REGISTRAR (VIGILANCE)